

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 195  
TO BE ANSWERED ON 2<sup>ND</sup> FEBRUARY, 2024**

**HEALTH SECTOR REGULATOR**

**195. SHRI MANICKAM TAGORE B.:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that the Government proposes to set up a health sector regulator to bring all issues related to the health sector under its ambit like health insurance schemes to facilitate affordable insurance coverage for all;
- (b) whether it is also true that there has been a demand to regulate Government schemes like Pradhan Mantri Jan Arogya Yojana, the Central Health Scheme, Employees State Insurance Corporation, etc.;
- (c) whether it is also true that the proposed regulator will also be responsible for the functioning of hospitals under both private and Government sectors; and
- (d) if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(PROF. SATYA PAL SINGH BAGHEL)**

(a) to (d) At present, there is no proposal in the Ministry of Health & Family Welfare to set up a health sector regulator to bring issues related to health sector under its ambit. However, Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) is implemented through a versatile three-tier implementation framework which has been set up by the Ministry of Health & Family Welfare to operationalize the scheme across National, State and district levels. At the national level, the National Health Authority (NHA) provides the policy directions, Central share of funding and monitors the mission across the country. At the level of the State / Union Territories, the State Health Agencies (SHAs) are in the pre-eminent position when it comes to implement the scheme. District Implementation Units (DIUs) are responsible for co-ordinating between various stakeholders at the grass-roots level.

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